## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH - CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/699/(IB)/2017

NAME OF THE PETITIONER(S)

: BAOBAB BROADBAN LTD

NAME OF THE RESPONDENT(S)

: GEMINI COMMUNICATION LTD

**UNDER SECTION** 

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Arva Karlkik Muhan

Coursel for Pelitecner

2. P. V. SABARIDAS GOS GONSEI Er Respondent P.V. Salavidas

## ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to make final submissions. At request, time is enlarged. Put up on 16.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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